SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice Gaurang Kanth, Judge, High Court of Delhi.

On 05 July 2023, the Collegium proposed transfer of Mr. Justice Gaurang Kanth, Judge, High Court of Delhi, to the High Court at Calcutta, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who being conversant with the affairs of the High Court of Delhi is in a position to offer views on the proposed transfer.

The Chief Justices of the High Court of Delhi and High Court at Calcutta whose opinion was sought in terms of the Memorandum of Procedure have also conveyed their no objection to the proposed transfer of Mr Justice Gaurang Kanth.

Mr. Justice Gaurang Kanth, however, *vide* representation dated 07 July 2023 has requested, on grounds indicated therein, for transfer to the High Court of Madhya Pradesh or Rajasthan or any other neighbouring State.

We have carefully gone through the request made by Mr. Justice Gaurang Kanth in his representation, and bestowed our

thoughtful consideration to the contents thereof. The Collegium does not find any merit in the request made by him. The Collegium, therefore, resolves to reiterate its recommendation dated 05 July 2023 to transfer Mr. Justice Gaurang Kanth to the High Court at Calcutta.

